

Central Administrative Tribunal  
Principal Bench

O.A.No.3172/92

Hon'ble Mr. Justice K.M.Agarwal, Chairman  
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 18th day of March, 1998

(9)

Shri S.K.Sachdeva (Ex. Serviceman)  
s/o late Shri Chaman Lal Sachdeva  
r/o A-258, Derawala Nagar  
G.T.Road, Delhi  
working as Deputy Field Officer (T)DFO (T)  
I.D.No.0506 at Head Quarters in  
the office of R & AW,  
New Delhi. .... Applicant.  
(By Shri Ravinder Kumar, Advocate)

Vs.

1. Union of India through  
the Cabinet Secretary  
Govt. of India  
Cabinet Secretariat  
Rashtrapati Bhawan  
New Delhi.
2. The Secretary  
Ministry of Personnel Grievances  
& Pensions  
Dept. of Personnel & Training  
North Block  
New Delhi.
3. The Secretary  
Research & Analysis Wing (R&AW)  
Room No.8-B  
South Block  
New Delhi. .... Respondents  
(By Shri Madhav Panikar, Advocate)

O R D E R (Oral)

Hon'ble Mr. Justice K.M.Agarwal, Chairman

The learned counsel for the applicant submits  
that in the light of the Office Memorandum  
No.3/15/94-Estt.(PAY-II) dated 14.10.1997, he wants to  
withdraw this OA. He is permitted to do so.  
Accordingly, this OA is dismissed as withdrawn. No  
costs.

2. The said Office Memorandum may be kept on record.

*KM*  
(K.M.Agarwal)  
Chairman,  
*RKA*  
(R.K.Ahooja)  
Member(A)

/rao/